

Daily Status

CCH1 PRL. CITY CIVIL and SESSIONS JUDGE

In the court of :CCH28 XIV ADDL. CITY CIVIL AND SESSIONS JUDGE

CNR Number :KABC010313032022

Case Number :O.S./0007439/2022

RAFIULLA B S **versus** ADDANDA C CARIAPPA

Date : 08-12-2022

Business : The I.A. No.I filed by the plaintiff under Order XXXIX Rule 1 and 2 r/w/section 151 of CPC is dismissed with no order as to costs. The interim order granted by this Court on 21.11.2022 is vacated. For written statement by 24.1.2023

Next Purpose : WRITTEN STATEMENT

Next Hearing Date : 24-01-2023

CCH28 XIV ADDL. CITY CIVIL AND SESSIONS JUDGE